

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date:23<sup>rd</sup> February, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 18/2017(CZ) <b>(M.A.No.76/17)</b>	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv.	
2.	Original Application No. 23/2017(CZ)	Mithilesh Vs Secretary, PCB, Bhopal & 4 Ors.	Mr. Rajeev Jain, Adv. Mr. Rajesh Sharma, Adv.	
3.	Appeal No. 11/2017(CZ) <b>(M.A.No.100/17)</b>	Pallamari Pahadiv Ali Banjari Devi Jan Sewa Samiti Vs Union of India & Ors.	Mr. Rohit Sharma, Adv.	
<b>FOR HEARING</b>				
4.	Original Application No. 27/2013(CZ) <b>(M.A.No.59/13)</b>	Babulal Bhartiya Vs. Gwalior Riyon Silk Manufacturing Wiving Company	Mr. Babulal Bhartiya, Adv. Mr. Ajay Mishra, Sr, Adv. & Mr. Mukesh Rajpoot, Adv. for R-1 & 2 Mr. Shiveendu Joshi, Adv. for R-4 Mr. Sachin K. Verma, Adv. for R-5	
5.	Original Application No. 155/2016(CZ)	Sanjay Yadav Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)